

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSSMW (CRL.) NO(S).4/2021

IN RE POLICY STRATEGY FOR GRANT OF BAIL

Petitioner(s)

VERSUS

Respondent(s)

([TO BE TAKEN UP AT 2.00 P.M.]

MR. GAURAV AGRAWAL, ADV. IS AMICUS CURIAE

(IA NO.132106/2022-EXEMPTION FROM FILING O.T., IA NO.203407/2022-INTERVENTION APPLICATION, IA NO.203408/2022-APPROPRIATE ORDERS/DIRECTIONS, IA NO.27999/2024-INTERVENTION/IMPLEADMENT, IA NO.28005/2024-APPROPRIATE ORDERS/DIRECTIONS AND IA NO.164210/2024-EXEMPTION FROM FILING O.T.)

WITH

SLP(Crl) No. 529/2021 (II-C)

(IA NO.21806/2024-PERMISSION TO FILE APPLICATION FOR DIRECTION, IA NO.21807/2024-EXEMPTION FROM FILING O.T., IA NO.119551/2024-INTERVENTION/IMPLEADMENT, IA NO.125257/2024-CLARIFICATION/DIRECTION, IA NO.125258/2024-ANTICIPATORY BAIL AND IA NO.173609/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

(FOR ADMISSION AND I.R AND MR. NEERAJ KUMAR JAIN, SR. ADVOCATE (A.C.), MR. GAURAV AGRAWAL, ADVOCATE FOR NATIONAL LEGAL SERVICES AUTHORITY, MS. RASHMI NANDAKUMAR, ADVOCATE FOR NALSA, MR. DEVANSH A. MOHTA, ADVOCATE (A.C.), MR. ABHIMANYU TEWARI, ADVOCATE FOR STATE OF ARUNACHAL PRADESH, MR. YOGESH KANNA, ADVOCATE FOR STATE OF TAMIL NADU, MR. CHANCHAL K. GANGULI, Advocate for STATE OF WEST BENGAL, MR. SAMIR ALI KHAN, Advocate for State of Bihar, MR. MILIND KUMAR, ADVOCATE FOR STATE OF RAJASTHAN, MAHFOOZ A NAZKI FOR STATE OF ANDHRA PRADESH, MR. SACHIN PATIL FOR STATE OF MAHARASHTRA, MR. D.L CHIDANANDA FOR STATE OF KARNATAKA, MR.PRADEEP MISRA, ADVOCATE FOR STATE OF UP, MR. M.K MARORIA FOR ANDAMAN AND NICOBAR ISLANDS, MR. HARSHAD V HAMEED FOR STATE OF KERALA, MR. SHO VAN MISHRA, ADVOCATE FOR STATE OF ODISHA, DR. MONIKA GUSAIN, ADVOCATE FOR STATE OF HARYANA AND MR. ABHINAV MUKERJI, ADVOCATE FOR STATE OF HIMACHAL PRADESH, Mr. Aaditya Aniruddha Pande, Advocate for State of Maharashtra, Mr. Pukhrambam Ramesh Kumar, Advocate for State of Manipur, Ms. Swati Ghildiyal, Advocate for State of Gujarat, Mr. Shuvodeep Roy, Advocate for State of Assam, Mr. Pashupatinath Razdan, Advocate for State of MP., Ms. K. ENATOLI SEMA, ADVOCATE FOR STATE OF NAGALAND, Mr. Shirin Khajuria, Advocate for State of Goa, Mr. Sameer Abhyankar, Advocate for the State of Sikkim, Ms. Vishakha, Advocate for High Court of Gujarat and Mr. Bhavana

Duhoon, Advocate for State of Goa, Ms. Rooh-e-Hina Dua, Advocate for State of Punjab, Ms. Devina Sehgal, Advocate for State of Telangana

(IA No. 125258/2024 - ANTICIPATORY BAIL, IA No. 125257/2024 - CLARIFICATION/DIRECTION, IA No. 21807/2024 - EXEMPTION FROM FILING O.T., IA No. 119551/2024 - INTERVENTION/IMPLEADMENT AND IA No. 21806/2024 - PERMISSION TO FILE APPLICATION FOR DIRECTION)

Date : 25-09-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

By Courts Motion, AOR

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UPON hearing the counsel the Court made the following
O R D E R

SLP (Crl.) No. 529/2021

It will be appropriate if we actually see what is E-Prison portal developed by the Ministry of Home Affairs and National Informatics Centre (NIC). For that purpose, we direct the Registrar (Judicial) to arrange for demonstration of E-Prison portal in appropriate Conference Hall in this Court on 15th October, 2024 at 4:15 p.m.

Shri Devansh A. Mohta, learned Amicus Curiae, learned ASG and other learned counsel representing the parties are free to attend the demonstration of E-Prison portal. We also request the Registry to ensure that Shri Ashish J. Shiradhonkar, OSD (Registrar), Technology, Innovation & Planning, who represents the NIC in this Court and Shri Shashi Kant Sharma, Deputy Director General and Head of Group, E-Prison Project, Ministry of Home Affairs, National Informatics Centre Head Quarter, New Delhi, shall remain present. After seeing the demonstration of the E-Prison portal, we will hear Shri Devansh A. Mohta, learned Amicus Curiae, on the note submitted by him.

List the matters for further hearing on E-Prison portal on 5th November, 2024 at 3:00 p.m.

(ASHISH KONDLE)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)